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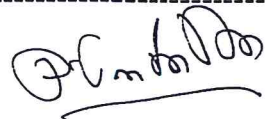

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/350/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGESAN
NAME OF THE RESPONDENT(S) : RMA METALS & ALLOYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. Jesus Monis Ram.	Counsel for Respondent.	
2)	A. A. S. Richard	Counsel for Petitioner	

ORDER

Both parties alongwith their Counsel are present and submitted that there is a chance of settling the matter between the parties. Both the counsel submitted that they are making efforts in presence of both the parties to sort out the pending accounts and the alleged claim. They prayed time for making final submissions in this regard. Time extended at request of both the counsel. Put up on 13.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)